

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**STARRED QUESTION NO. †*192
TO BE ANSWERED ON 31.07.2018**

WELFARE SCHEMES FOR SENIOR CITIZENS

**†*192. SHRI RAVINDRA KUMAR PANDEY:
SHRI LALLU SINGH:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of schemes being implemented for the welfare of senior citizens;
- (b) the total funds released by the Government and the utilisation of such funds by the States during the last two years, scheme and State/UT-wise including Jharkhand and Maharashtra;
- (c) whether the Government has received requests from the States, particularly Jharkhand and Maharashtra for allocation of more funds under these schemes;
- (d) if so, the details thereof and the action taken thereon, State/UT-wise; and
- (e) the number of old age homes functioning in the country, location and State/UT-wise?

ANSWER

**MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT
(SHRI THAAWARCHAND GEHLOT)**

(a) to (e): A Statement is laid on the Table of the House.

Statement referred to in reply to Parts (a) to (e) of Lok Sabha
Starred Question No. 192 to be answered on 31.07.2018

The detail of Schemes for the welfare of Senior Citizens and funds released is placed at **Annexure-I**. Under the Scheme of Integrated Programme for Senior Citizens (IPSrC), the Government has not received requests from the States, including Jharkhand and Maharashtra, for allocation of more funds. However, the release of Grant-in-aid to Non-Governmental Organisations/Voluntary Organisations is dependent on the recommendations and forwarding of project proposals by the State Governments as per the norms and guidelines of the Scheme subject to completeness of proposals in all respects.

As regards the number of old age homes functioning in the country, no such data is centrally maintained in this Ministry. However, a statement showing number of Senior Citizen Homes/ Old Age Homes receiving grants for running and maintenance under the Scheme of Integrated Programme for Senior Citizens (IPSrC), location and State-wise, is at **Annexure II**.

ANNEXURE-I**Details of Schemes being implemented for the welfare of Senior Citizens and funds released:****Ministry of Social Justice and Empowerment:**

The Ministry of Social Justice and Empowerment is implementing a Central Sector Scheme namely "Integrated Programme for Senior Citizens (IPSrC)" {previously known as "Integrated Programme for Older Persons (IPOP)"} under which grants in aid are given for running and maintenance of Senior Citizens Homes (Old Age Homes)/Continuous Care Homes, Mobile Medicare Units etc to the Implementing Agencies such as State Governments /Union Territory Administrations (through Registered Societies)/ Panchayati Raj Institutions (PRIs) / Local bodies; Non-Governmental/Voluntary Organizations. Under the Scheme grant is released after the receipt of Utilization Certificate of previous grant. A statement of total funds released by the Government of India during the last two years under IPSrC, State/UT-wise including Jharkhand and Maharashtra is given below:

| S.No | Name of State | 2015-16 | 2016-17 | 2017-18 | 2018-19 (as on 25.7.2018) |
|------|----------------------|---------|---------|---------|---------------------------------|
| 1. | Andhra Pradesh | 389.02 | 647.71 | 728.35 | 305.42 |
| 2. | Bihar | 4.43 | 16.07 | 13.37 | 8.13 |
| 3. | Chhattisgarh | 13.85 | 0.00 | 17.95 | 0.00 |
| 4. | Goa | 0.00 | 0.00 | 0.00 | 0.00 |
| 5. | Gujarat | 0.00 | 10.51 | 21.03 | 5.09 |
| 6. | Haryana | 45.86 | 55.28 | 110.33 | 55.19 |
| 7. | Himachal Pradesh | 11.99 | 29.18 | 26.25 | 8.31 |
| 8. | Jammu and Kashmir | 0.00 | 0.00 | 0.00 | 0.00 |
| 9. | Jharkhand | 0.00 | 0.00 | 0.00 | 0.00 |
| 10. | Karnataka | 386.18 | 280.62 | 382.63 | 84.38 |
| 11. | Kerala | 16.62 | 24.94 | 23.01 | 12.78 |
| 12. | Madhya Pradesh | 29.20 | 12.43 | 28.29 | 53.39 |
| 13. | Maharashtra | 291.38 | 239.32 | 434.63 | 312.83 |
| 14. | Orissa | 324.40 | 774.04 | 730.96 | 215.17 |
| 15. | Punjab | 18.26 | 12.51 | 14.58 | 17.61 |
| 16. | Rajasthan | 16.44 | 2.24 | 22.59 | 0.00 |
| 17. | Tamil Nadu | 469.98 | 639.69 | 707.16 | 30.88 |
| 18. | Telangana | 47.24 | 112.93 | 133.95 | 65.29 |
| 19. | Uttar Pradesh | 40.08 | 107.29 | 119.11 | 8.97 |
| 20. | Uttarkhand | 12.12 | 54.69 | 20.58 | 16.39 |
| 21. | West Bengal | 120.00 | 206.55 | 256.36 | 33.28 |
| 22. | A& N Island | 0.00 | 0.00 | 0.00 | 0.00 |
| 23. | Chandigarh | 0.00 | 0.00 | 0.00 | 0.00 |
| 24. | Dadra & Nagar Haveli | 0.00 | 0.00 | 0.00 | 0.00 |
| 25. | Daman and Diu | 0.00 | 0.00 | 0.00 | 0.00 |

| | | | | | |
|--------------|-------------------|----------------|----------------|----------------|----------------|
| 26. | Lakshadweep | 0.00 | 0.00 | 0.00 | 0.00 |
| 27. | Delhi | 60.91 | 90.62 | 154.38 | 0.00 |
| 28. | Pondicherry | 0.00 | 0.00 | 0.00 | 0.00 |
| 29. | Arunachal Pradesh | 1.13 | 0.00 | 0.00 | 0.00 |
| 30. | Assam | 186.41 | 180.50 | 192.03 | 21.04 |
| 31. | Manipur | 252.02 | 186.94 | 260.22 | 62.73 |
| 32. | Meghalaya | 0.00 | 0.00 | 0.00 | 0.00 |
| 33. | Mizoram | 3.77 | 0.54 | 5.89 | 0.00 |
| 34. | Nagaland | 8.10 | 0.00 | 17.43 | 0.00 |
| 35. | Sikkim | 0.00 | 0.00 | 0.00 | 0.00 |
| 36. | Tripura | 8.67 | 14.07 | 25.58 | 0.00 |
| Total | | 2758.06 | 3698.67 | 4446.66 | 1316.88 |

2. Further, this Ministry has launched the 'Rashtriya Vayoshri Yojana (RVY)' on 1st April, 2017 with an objective to provide senior citizens, belonging to BPL category and suffering from age related disabilities/ infirmities, with such physical aids and assisted living devices which can restore near normalcy in their bodily functions. Under the Scheme, assisted living devices such as walking sticks, elbow crutches, walkers/ crutches, tripods/ quadpods, hearing aids, wheelchairs, artificial dentures, spectacles are provided free of cost to the identified beneficiary senior citizens. The Scheme is being implemented by the "Artificial Limbs Manufacturing Corporation (ALIMCO)", a Public Sector Undertaking under this Ministry. The devices are distributed in the camp mode to the identified beneficiaries. The Scheme is being funded from Senior Citizens' Welfare Fund (SCWF).

3. The funds are released to the implementing agency i.e. ALIMCO. In the last 2 years (RVY launched on 1.4.2017) , an amount of Rs. 17.5 Cr has been released to ALIMCO for organising Assessment/Distribution Camps nationwide. The districts selected for the implementation of RVY in the States of Jharkhand and Maharashtra are given below:

| State/Number of Districts | Selected Districts |
|---------------------------|---|
| Jharkhand (20) | Gumla, Ranchi, Giridih, East Singhbhum, Koderma, West Singhbhum, Sahebganj, Pakaur, Godda, Latehar, Lohardaga, Palamu, Ramgarh, Simdega, Bokaro, Chatra, Dumka, Garhwa, Hazaribagh, Khunti. |
| Maharashtra (13) | Nagpur, Dhule, Pune, Mumbai North-East, Kurla & Bandra, Wardha, Jalna, Nandurbar, Washim, Osmanabad, Gadchiroli, Jalgaon, Nanded. |

In Maharashtra, the distribution camps have been organised at Nagpur and Dhule as per details given below:-

| District | No. of Beneficiaries | No. of Devices Distributed | Date of Distribution |
|-----------------|-----------------------------|-----------------------------------|-----------------------------|
| Nagpur | 1266 | 2380 | 04.06.2017 |
| Dhule | 1860 | 4510 | 06.11.2017 |

Ministry of Rural Development:

4. National Social Assistance Programme (NSAP) is a Centrally Sponsored Scheme of **Ministry of Rural Development**. NSAP is a social security/social welfare programme applicable to old aged, widows, disabled persons and bereaved families on death of primary bread winner, belonging to below poverty line household. Old age pension is provided under Indira Gandhi National Old Age Pension Scheme (IGNOAPS) to the persons belonging to below poverty line (BPL) household. Central assistance of Rs. 200/- per month is provided to the persons of 60-79 years of age and Rs. 500/- per month to the persons of age of 80 years or more. This Scheme is implemented by the States/UTs. Identification of beneficiaries, sanction and disbursement of benefit under the schemes is done by the States/UTs.

5. Details of fund released/allocated for IGNOAPS during the last three years and the current year is given as under:

| Financial Year | Amount of fund released (Rs. in lakhs) |
|-------------------------------|---|
| 2015-16 | 556269.07 |
| 2016-17 | 590091.72 |
| 2017-18 | 611043.27 |
| 2018-19 (as on 20.07.2018) | 259772.31 |

Ministry of Finance:

6. **Ministry of Finance** has launched a scheme namely 'Pradhan Mantri Vaya Vandana Yojana' (PMVVY) to protect elderly persons aged 60 years and above against a future fall in their interest income due to the uncertain market condition, as also to provide social security during old age. The scheme is being implemented through Life Insurance Corporation (LIC) of India. The scheme provides an assured return of 8% per annum payable monthly for 10 years. The differential return i.e. the difference between return generated by LIC and the assured return of 8% per annum would be borne by Government of India as subsidy on annual basis. The scheme was open for subscription for a period of

one year i.e. from 4th May 2017 to 3rd May 2018. The minimum purchase price under the scheme was Rs. 1.5 lakh per family for a minimum pension of Rs. 1,000/- per month and the maximum purchase price was Rs. 7.5 lakh per family for a maximum pension of Rs. 5,000/- per month.

7. In pursuance to Budget Announcement 2018-19, Cabinet at its Meeting held on 2nd May, 2018 has approved the extension of Pradhan Mantri Yaya Vandana Yojana up to 31st March 2020 and limit of maximum purchase price of Rs. 7.5 lakh per family under the scheme has also been enhanced to Rs. 15 lakh per senior citizen. A total of number of 2,82,155 subscribers consisting corpus of Rs. 17,704.65 crore are being benefited under PMVVY as on 30.06.2018.

8. Further, Ministry of Finance provides Tax Rebate to Senior Citizens. Income Tax exemption for Senior Citizens of 60 years and above age is upto Rs. 3 lakhs and only 5% is levied on income between 3 lakhs and 5 lakhs. Senior citizens above 80 years and above age are exempted from paying income tax upto Rs. 5 lakhs. Deduction in case of every senior citizens u/s 80DDB of the Income Tax Act on expenditure on account of specified diseases has been increased. To incentivize younger generation to look after medical needs of their parents, section 80D of I.T. Act provides for a deduction to keep in force insurance on the health of the parents or parents of the assessee. A similar deduction is also available to a Hindu Undivided Family (HUF) in respect of health insurance premia, to effect or to keep in force insurance on the health of any member of the HUF. Further, the existing provisions of section 207 of the Income-Tax Act, 1961 exempts individual resident senior citizens (60+ years) at any time during the previous year, from payment of advance tax who does not have any income chargeable under the head 'Profits and gains of business or profession'.

9. Under the Service Tax law, activities relating to advancement of education programmes or skill development relating to persons over the age of 65 years residing in a rural area by an entity registered under Section 12AA of the Income Tax Act, 1961 are exempt from Service Tax.

10. With respect to senior citizens having Savings Account in Banks and Post Offices, higher interest rates is given to the senior citizens.

11. Insurance Regulatory Development Authority (IRDA), under the Ministry of Finance, vide letter dated 25.5.2009 issued instructions on health insurance for senior citizens to CEOs of all General Health Insurance Companies which, inter-alia, includes:

- Allowing entry into health insurance scheme till 65 years of age,
- Transparency in the premium charged
- Reasons to be recorded for denial of any proposals etc. on all health insurance products catering to the needs of senior citizens.

- Likewise the insurance companies cannot deny renewability without specific reasons.

Ministry of Railways:

12. Indian Railways have taken various measures for Welfare of senior citizens, some of which are under:
- (i) As per rules, male Senior Citizens of minimum 60 years and lady Senior Citizens of minimum 58 years are granted concession in the fares of all classes of Mail/Express/Rajdhani/Shatabdi/Jan Shatbdi/Duronto group of trains. The element of concession is 40% for men and 50% for women.
No proof of age is required at the time of purchasing tickets. However, they are required to carry some documentary proof as prescribed showing their age or date of birth and have to produce it if demanded by on-board ticket checking staff. Senior Citizens can book reserve tickets across the reservation counters as well as through internet.
 - (ii) In the computerised Passenger Reservation System (PRS), there is a provision to allot lower berths to Senior Citizens, Female passengers of 45 years and above automatically, even if no choice is given, subject to availability of accommodation at the time of booking.
 - (iii) In all trains having reserved sleeping accommodation, a combined quota of six (6) lower berths per coach in Sleeper class and three (3) lower berths per coach each in AC 3 tier and AC 2 tier classes has been earmarked for Senior Citizens, Female passengers of 45 years of age above and pregnant women. In case of Rajdhani, Duronto and fully Air Conditioned/Express trains, the number of berths to be earmarked under this quota in 3 AC is 4 (four) lower berths per coach as against 3 (three) lower berths per coach in normal Mail/Express trains.
 - (iv) Accommodation is also earmarked for Senior Citizens during specified hours on suburban sections by Central and Western Railways.
 - (v) Instructions exist for provision of wheel chairs at stations. This facility is provided, duly escorted by coolies (on payment) as per present practice. Moreover, Zonal Railways have also been advised to provide free of cost 'Battery Operated Vehicles for Disabled and Old Aged passengers' at Railway Stations. In addition, passenger can book e-wheel chairs online through IRCTC portal www.irctc.co.in.
 - (vi) To help old and disabled passengers requiring assistance at the stations and to strengthen the existing services, 'Yatri Mitra Sewa' is being provided through IRCTC at major stations for enabling passengers to book wheelchair services cum porter services etc.
 - (vii) After departure of the train, if there are vacant lower berths available in the train and if any physically person with disability booked on the authority of handicapped concession or a senior citizen or a pregnant woman, who has been allotted upper/middle berth, approaches for allotment of vacant lower berths, the on-board

Ticket Checking Staff has been authorised to allot the vacant lower berth to them making necessary entries in the chart.

- (viii) Separate counters are earmarked at various Passengers Reservation System (PRS) centres for dealing with the reservation requisitions received from Physically persons with disability, Senior Citizens, ex-MPS, MLAs accredited journalists and freedom fighters, if the average demand per shift not less than 120 tickets. In case

there is no justification for earmarking of an exclusive counter for any of these categories of persons including persons with disability or senior citizens, one or two counters depending upon the total demand are earmarked for dealing with the reservation requests for all these categories of persons.

Ministry of Health and Family Welfare:

13. Keeping in view the recommendations made in the National Policy on Older Persons, 1999 as well as the State's obligations under the Maintenance and Welfare of Parents and Senior Citizens, 2007, the **Ministry of Health and Family Welfare** had launched the National Programme for Health Care of the Elderly (NPHCE) during 2010-11 (ie. 11th Plan period) to address various health related problems of elderly people by providing the following dedicated health care facilities to elderly population in the country:

- (i) Geriatric OPD, 30 bedded Geriatric ward for in-patient care at Regional Geriatric Centres in identified Central/State Government Medical Colleges.
- (ii) Geriatric OPD and 10 bedded Geriatric Ward at District Hospitals.
- (iii) Bi-weekly Geriatric Clinic at Community Health Centres (CHCs).
- (iv) Weekly Geriatric Clinic at Primary Health Centre (PHCs).
- (v) Provision of Aids and Appliances at Sub-centres.

Ministry of Housing and Urban Affairs:

14. Ministry of Housing and Urban Affairs, Department of Urban Development has issued the Model Building Bye Laws, 2016 (MBBL) which under chapter 8 prescribes standards for creation of elder friendly barrier free environment with reference to buildings, toilets etc. Urban Local Bodies shall implement the Policy by adopting the Model Building Bye Laws, 2016. The Department has issued 'Harmonised Guidelines and Space Standards for Barrier-Free Built Environment for persons with Disability and Elderly Persons' in 2016. These Guidelines intend to address the needs of persons with disabilities and elderly persons with a wide range of accessibility elements and standards and not limited to disabilities only, thus paving the way for universally accessible and inclusive India.

15. Under Urban Bus Specification-II issued in 2013, the emphasis on buses financed by the Department of Urban Development is on procurement of low floor buses with proper ramps for easy access of the passengers and proper space for wheel chair to be placed in the bus for the benefit of disabled persons and senior citizens.

16. All metro rail projects implemented/under implementation in the country are having disabled and elder friendly infrastructure such as proper ramps/lifts to the stations, level boarding the alighting of passengers etc. There is a provision of reservation of seats in metro rail coaches for the differently-abled persons and senior citizens.

17. Housing for All (Urban) Mission/Pradhan Mantri Awas Yojana was approved by the Government of India on 17th June 2015 and launched on 25th June, 2015. The Mission Guidelines have been circulated to State/UTs to meet the demand of housing in their States/UTs. In Para 4.8.10 in PMAY-HFA (U) Guidelines, it has, *inter alia*, been incorporated that-‘while making the allotment, families with senior citizens should be given priority for allotment on ground floor or lower floors’.

Ministry of Civil Aviation:

18. In order to facilitate the passengers, particularly senior citizens, expectant mothers, passengers with disability, first time travellers etc., Ministry of Civil Aviation has instructed all the stakeholders to ensure that the following requirements are complied:

- Airline /airport operator shall ensure provision of automated buggies free of charge for all senior citizens, in the terminal building to facilitate their access to boarding gates located beyond reasonable walking distance at all airports having annual aircraft movements of 50,000 or more. This facility may be extended to other needy passengers on demand basis free of charge.
- Airport operators shall provide small trolleys after security check for carriage of hand baggage (permitted as per regulation) up to the boarding gate.
- Airport operator shall adequately display information regarding availability of automated buggies and small trolleys in the terminal building at prominent locations including dos and don'ts regarding the same. This shall also be published on the website of the airport operator.
- Further, Air India offers 50% discount to senior citizens on the highest economy class Basic Fare. The discount is offered to those who have completed 63 years of age on the date of commencement of journey.
- Senior citizens can also avail multi-level fares offered by Air India on each sector for travel on domestic sectors, starting from a low level advance purchase fares which facilitate early selling to the highest one.

Ministry of Communications:

19. So far as Mahanagar Telephone Nigam Ltd. (MTNL), under Ministry of Communications, is concerned, MTNL provides concession of 25% to Senior Citizens (who are 65 years and above) in installation/activation charge and monthly services charges for Landline connections under Plan-250 in Senior Citizens Category.

ANNEXURE-II

No. of Senior Citizen Homes/Old Age Homes receiving grant under Integrated Programme for Senior Citizens (IPSc)

| S.No. | State and Name of District | District-wise Senior Citizens Homes | State-wise Senior Citizens Homes |
|-----------------------|----------------------------|-------------------------------------|----------------------------------|
| Andhra Pradesh | | | 61 |
| 1 | Ananthpur | 3 | |
| 2 | Kadapa | 4 | |
| 3 | Chittoor | 13 | |
| 4 | East Godavari | 2 | |
| 5 | Guntur | 11 | |
| 6 | Krishna | 1 | |
| 7 | Kurnool | 3 | |
| 8 | Nellore | 9 | |
| 9 | Prakasham | 12 | |
| 10 | West Godavari | 1 | |
| 11 | Vishakhapatnam | 2 | |
| Assam | | | 15 |
| 12 | Cachar | 1 | |
| 13 | Darang | 2 | |
| 14 | Guwahati | 1 | |
| 15 | Hailakandi | 1 | |
| 16 | Morigaon | 2 | |
| 17 | Nagaon | 5 | |
| 18 | Karimganj | 1 | |
| 19 | Golaghat | 1 | |
| 20 | Sonitpur | 1 | |
| Bihar | | | 02 |
| 21 | Muzzafarpur | 1 | |
| 22 | Vaishali | 1 | |
| Chhattisgarh | | | 01 |
| 23 | Rajandgaon | 1 | |
| Delhi | | | 02 |
| 24 | Sangam Vihar | 1 | |
| 25 | Aya Nagar | 1 | |

| | | | |
|-------------------------|---------------|---|-----------|
| Haryana | | | 05 |
| 26 | Bhiwani | 1 | |
| 27 | Faridabad | 1 | |
| 28 | Jind | 1 | |
| 29 | Rohtak | 1 | |
| 30 | Panchkula | 1 | |
| Himachal Pradesh | | | 01 |
| 31 | Lahul Spiti | 1 | |
| Gujarat | | | 03 |
| 32 | Kothamba | 1 | |
| 33 | Vadodara | 1 | |
| 34 | Anand | 1 | |
| Karnataka | | | 41 |
| 35 | Bengaluru | 6 | |
| 36 | Belgaum | 2 | |
| 37 | Bidar | 5 | |
| 38 | Bellary | 2 | |
| 39 | Bizapur | 1 | |
| 40 | Chitradurga | 3 | |
| 41 | Chikmangaluru | 1 | |
| 42 | Devangaree | 6 | |
| 43 | Dharwad | 1 | |
| 44 | Gadag | 1 | |
| 45 | Hassan | 1 | |
| 46 | Kollar | 2 | |
| 47 | Kodugu | 1 | |
| 48 | Mandya | 2 | |
| 49 | Shimoga | 1 | |
| 50 | Tumkur | 4 | |
| 51 | Yadgir | 2 | |
| Kerala | | | 05 |
| 52 | Ernakulam | 1 | |
| 53 | Thrissur | 2 | |
| 54 | Alapuzha | 1 | |
| 55 | Kannur | 1 | |

| | | | |
|-----------------------|--------------|---|-----------|
| Madhya Pradesh | | | 10 |
| 56 | Indore | 1 | |
| 57 | Jabalpur | 1 | |
| 58 | Rewa | 1 | |
| 59 | Shajapur | 1 | |
| 60 | Vidisha | 1 | |
| 61 | Khandawa | 1 | |
| 62 | Bhind | 1 | |
| 63 | Sehore | 1 | |
| 64 | Shivpuri | 1 | |
| 65 | Balaghat | 1 | |
| Maharashtra | | | 33 |
| 66 | Akola | 2 | |
| 67 | Ahmednagar | 2 | |
| 68 | Amravati | 1 | |
| 69 | Aurangabad | 1 | |
| 70 | Beed | 2 | |
| 71 | Bhandara | 1 | |
| 72 | Chandrapur | 1 | |
| 73 | Dhule | 1 | |
| 74 | Hingoli | 1 | |
| 75 | Jalgaon | 2 | |
| 76 | Kolhapur | 1 | |
| 77 | Latur | 4 | |
| 78 | Nanded | 2 | |
| 79 | Nandurbar | 1 | |
| 80 | Nagpur | 1 | |
| 81 | Osmanabad | 2 | |
| 82 | Sangali | 1 | |
| 83 | Yavatmal | 3 | |
| 84 | Washim | 2 | |
| 85 | Wardha | 1 | |
| 86 | Parbhani | 1 | |
| Manipur | | | 19 |
| 87 | Bishnupur | 1 | |
| 88 | Churchandpur | 1 | |
| 89 | Imphal East | 4 | |
| 90 | Imphal West | 3 | |
| 91 | Thoubal | 6 | |

| | | | |
|-------------------|---------------|---|-----------|
| 92 | Leikai | 1 | |
| 93 | Senapati | 2 | |
| 94 | Tamenlong | 1 | |
| Nagaland | | | 02 |
| 95 | Kohima | 1 | |
| 96 | Mokokchung | 1 | |
| Odisha | | | 38 |
| 97 | Angul | 1 | |
| 98 | Balangir | 1 | |
| 99 | Cuttack | 1 | |
| 100 | Dhenkanal | 3 | |
| 101 | Jajpur | 1 | |
| 102 | Gajapati | 1 | |
| 103 | Jagatsinghpur | 1 | |
| 104 | Keonjhar | 2 | |
| 105 | Kendrapara | 1 | |
| 106 | Khurda | 7 | |
| 107 | Kalahandi | 1 | |
| 108 | Koraput | 2 | |
| 109 | Mayurbhanj | 2 | |
| 110 | Bhubaneshwar | 1 | |
| 111 | Nayagarh | 2 | |
| 112 | Nanpada | 1 | |
| 113 | Phulbani | 2 | |
| 114 | Puri | 6 | |
| 115 | Rayagada | 1 | |
| 116 | Sambhalpur | 1 | |
| Punjab | | | 05 |
| 116 | Faridkot | 1 | |
| 117 | Muktsar | 1 | |
| 118 | Ropar | 1 | |
| 119 | Gurdaspur | 1 | |
| 120 | Patiala | 1 | |
| Rajasthan | | | 02 |
| 121 | Kota | 2 | |
| Tamil Nadu | | | 44 |
| 122 | Chennai | 1 | |
| 123 | Cuddalore | 3 | |
| 124 | Dindigul | 1 | |

| | | | |
|----------------------|------------------|---|-----------|
| 125 | Erode | 1 | |
| 126 | Kanchipuram | 3 | |
| 127 | Kanyakumari | 1 | |
| 128 | Karur | 1 | |
| 129 | Madurai | 1 | |
| 130 | Namakkal | 1 | |
| 131 | Nagapatinam | 4 | |
| 132 | Nilgiri | 1 | |
| 133 | Pudukkottai | 2 | |
| 134 | Ramnathpuram | 2 | |
| 135 | Salem | 1 | |
| 136 | Sivaganga | 2 | |
| 137 | T.V.Malai | 1 | |
| 138 | Thanjavur | 3 | |
| 139 | Theni | 3 | |
| 140 | Thiruvavur | 3 | |
| 141 | Tirunelveli | 1 | |
| 142 | Tirupur | 2 | |
| 143 | Trichy | 5 | |
| 144 | Vellore | 1 | |
| Tripura | | | 04 |
| 145 | West Tripura | 3 | |
| 146 | North Tripura | 1 | |
| Telangana | | | 16 |
| 147 | Adilabad | 1 | |
| 148 | Hyderabad | 3 | |
| 149 | Khammam | 2 | |
| 150 | Mahabubnagar | 4 | |
| 151 | Medak | 1 | |
| 152 | Nalagonda | 1 | |
| 153 | Ranga Reddy | 3 | |
| 154 | Nizamabad | 1 | |
| Uttarakhand | | | 05 |
| 155 | Dehradun | 3 | |
| 156 | Haridwar | 1 | |
| 157 | Udhamsingh Nagar | 1 | |
| Uttar Pradesh | | | 10 |
| 158 | Bareilly | 1 | |
| 159 | Bijnaur | 1 | |

| | | | |
|--------------------|----------------|------------|------------|
| 160 | Budaun | 1 | |
| 161 | Chunnar | 1 | |
| 162 | Gonda | 1 | |
| 163 | Lucknow | 2 | |
| 164 | Rampur | 1 | |
| 165 | Sonebhadra | 1 | |
| 166 | Unnao | 1 | |
| West Bengal | | | 16 |
| 167 | Howrah | 1 | |
| 168 | Kolkata | 2 | |
| 169 | East Medinipur | 8 | |
| 170 | West Medinipur | 3 | |
| 171 | Nadia | 1 | |
| 178 | Purulia | 1 | |
| TOTAL | | 340 | 340 |